

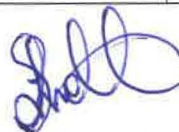
**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, 2nd June, 2020.

No. LJ(B). 53/93/Pt/35(II)– In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following Officer as Executive Magistrate in the interest of Public Services within East Khasi Hills District with immediate effect and until further orders:

<u>Name of Officer</u>	<u>Designation</u>	<u>Office</u>	<u>Phone No:</u>
SMTI.A.R.SUTING	Assistant Director of Agriculture	O/o the District & Local Research Station & Laboratories	8258030626



(L.K. Swett)

Under Secretary to the Government of Meghalaya,
Law Department.

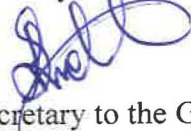
Memo. No. LJ(B). 53/93/Pt/35(II)-A

Dated Shillong, the 2nd June, 2020.

Copy forwarded to:-

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
2. The Additional Deputy Commissioner, East Hills District, Shillong with reference to letter No.Dev.35(II)11/HEALTH/2013/Pt.IV/256 Dtd 2nd June, 2020..
3. Personnel & A.R. (A) Department.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the website.

By order etc.,



Under Secretary to the Government of
Meghalaya,
Law Department